

- (c) The two ships collided apparently due to navigational error.
- (d) Preliminary inquiry into the causes of the collision has been completed. Suitable action will be taken after receiving of detailed report of the enquiry from DG(S).

**Captive port by POSCO in Orissa**

928. SHRI D. RAJA:  
SHRI SYED AZEEZ PASHA:

Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that a Central Government appointed Committee had opined against setting up of captive port by the POSCO in Orissa as that will hamper the existing Paradip port;
- (b) if so, the details thereof;
- (c) whether the Ministry has taken any step to cancel the necessary permission for the said captive port;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (e) As per Indian Ports Act, 1908, the ports other than Paradip Port Trust are under the jurisdiction of Government of Orissa. No permission is required from Central Government for setting up of Non-Major Port except necessary statutory clearances from nodal agencies.

**Port projects under PPP**

929. SHRI S. THANGAVELU: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government has decided to award 25 ports projects under Public Private Partnership (PPP) scheme during the current financial year;
- (b) if so, whether Government has invited investments from Singapore, Dubai and Gulf countries; and
- (c) if so, the details thereof and the number of projects awarded to the developers so far and the collective value of the same?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (c) At the beginning of the financial year 2010-11, the Ministry of Shipping has fixed a target of 21 Projects under Public Private Partnership (PPP) for the major ports out of which two projects have been awarded so far at Tuticorin Port and Ennore Port. The targeted private investment through these projects is expected to be approximately Rs. fourteen thousand crores during the current financial year. As per the current policy guidelines for PPP, foreign companies along with Indian companies can bid for these Projects in the Major Ports under PPP Mode.